## 13 NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.268/252/HDB/2017
NAME OF THE COMPANY	Highbrow Production Services Pvt Ltd
NAME OF THE PETITIONER(S)	Highbrow Production Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

ione No. Signature	E-mail & Telephone No.	Designation	of the Counsel(s)	Name
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## <u>ORDER</u>

Heard Ms. Geeta Serwani, learned PCS for the Petitioner. Already Interim Order was passed in this matter. Post the case on 20.03.2018.

MEMBER (Tech)

MEMBER (Jull)

Seshu